

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 111

CP(IB) No. 78/Chd/Hry/2023

**IN THE MATTER OF:**

Punjab National Bank

...Petitioner

Vs.

Suman Guglani

...Respondent/ Personal Guarantor

**Under Section:** 95, IBC 2016

**Order delivered on 01.05.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner	:	Mr. Harsh Garg, Advocate
		Mr. Pulkit Goyal, Advocate
For the Respondent	:	Dr. Rajanash Thukral, Advocate
For the RP	:	Mr. Reshabh Bajaj, Advocate

**ORDER**

Written submissions have been filed by Ld. Counsel for the Respondent vide Diary No. 00688/4 dated 04.04.2024. The same are taken on record. It is stated by Ld. Counsel for the Petitioner that he has e-filed the written synopsis. Let the hard copy of the same be filed during the course of day with a copy in advance to the counsel opposite. List the matter for arguments on 03.07.2024.

Sd/-

**(L. N. GUPTA)**  
**MEMBER (T)**

Preeti

Sd/-

**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**